



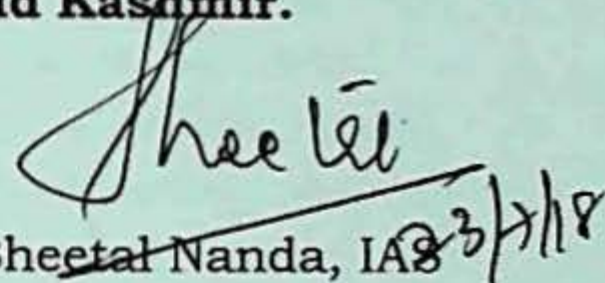
GOVERNMENT OF JAMMU AND KASHMIR
Department of Rural Development and PR
Civil Secretariat
Srinagar

Notification

Srinagar, the 24th July, 2018

SRO 317 :-The abeyance notification for de-notification of Halqa Panchayat(s) from CD Block Khanmoh and Harwan issued vide notification SRO 154 dated 30-03-2017 under endorsement No. RD/Panch/132/2015-II(Shadow) dated 30-03-2017 is hereby revoked ab-initio, as a sequel thereto, notification SRO 108 dated 13.07.2017 revives.

By order of the Government of Jammu and Kashmir.


Sheetal Nanda, IAS

Secretary to the Government
Dated:-24-07-2018

No.:-RD/Panch/132/2015-II(Shadow)
Copy to the:-

1. Advisor (V)
2. All Financial Commissioners
3. All Commissioner/Secretaries to Government
4. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs (W.7.S.c)
5. Divisional Commissioner, Kashmir
6. Chief Electoral Officer, J&K, Kashmir.
7. Director, Local Bodies Kashmir.
8. Director Rural Development, Kashmir
9. Deputy Commissioner, Srinagar.
10. Director (Panchayat), Department of Rural Development & Panchayati Raj.
11. Additional Secretary to the Government, Department of Rural Development & Panchayati Raj.
12. General Manager, Government Press, Kashmir for publication.
13. Pvt. Secretary to Secretary to the Government, Department of Rural Development & PR for information of Secretary
14. In-charge Website.